

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1125

ANSWERED ON:02.03.2015

SAFETY OF PASSENGERS

Bhatt Smt.Ranjanben;Chautala Shri Dushyant;Karunakaran Shri P.;Meghwal Shri Arjun Ram ;Pal Shri Jagdambika;Patil Shri A.T. (Nana);Patil Shri Shivaji Adhalrao;Rai Shri Nityanand;Ramachandran Shri Krishnan Narayanasamy

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of incidents involving robbery, theft, murder, harassment of children and women reported in moving trains during the last three years and the current year, year-wise;
- (b) whether the Railways have established any comprehensive mechanism to ensure safety and security of passengers particularly women passengers in the trains;
- (c) if so, the details thereof along with the responsibilities assigned to the State Authorities and the Railways;
- (d) the other steps taken/proposed to be taken by the Railways to improve safety and security of passengers and also prevent recurrence of such incidents in future; and
- (e) whether the Railways propose to launch any Helpline Service for women and if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.1125 BY SHRIMATI RANJANBEN BHATT, SHRI K.N. RAMACHANDRAN, SHRI NITYANAND RAI, SHRI JAGDAMBIKA PAL, SHRI ARJUN MEGHWAL, SHRI P. KARUNAKARAN, SHRI ADHALRAO PATIL SHIVAJIRAO, SHRI DUSHYANT CHAUTALA, AND SHRI A.T. NANA PATIL TO BE ANSWERED IN LOK SABHA ON 02.03.2015 REGARDING SAFETY OF PASSENGERS

(a): The number of cases of robbery, theft, murder, harassment of children and women reported in trains over Indian Railway during the years 2012, 2013, 2014 and 2015 (Upto January) is as under:

YEAR	Robbery	Theft	Murder	Harassment of women and children
2012	448	8225	29	165
2013	532	9191	32	242
2014	471	11460	30	312
2015	47	966	3	28 (Upto January)

(b) and (c): At present a three tier security mechanism of Government Railway Police (GRP), Railway Protection Force (RPF) and District Police is in place over Indian Railways in which prevention and detection of crime, including crime against women passengers and children, in Railway premises and running trains are the statutory responsibility of States which they discharge through their GRPs. Accordingly, the cases of crime on Railways are reported, registered and investigated by the GRP.

RPF supplements the efforts of GRP by deploying its staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

Concerned District Police are responsible for security of tracks, bridges and tunnels.

(d): The other steps taken/proposed to be taken by the Railways to improve safety and security of passengers and also to prevent recurrence of such incidents in future are as under:-

1. All the ladies special trains running in Metropolitan cities are being escorted by lady RPF constables.

2. The ladies compartments in local trains are being escorted by RPF and GRP during peak / non-peak hours. Staff deployment is made during late night and early morning local trains to ensure proper security to the lady passengers.
  3. On vulnerable and identified routes/ sections, 1300 trains (on an average) are escorted by Railway Protection Force daily, in addition to 2200 trains escorted by Government Railway Police of different States daily.
  4. 12 Mahila Vahinis (women RPF companies) have been sanctioned to strengthen security of women passengers in suburban section of metropolitan cities.
  5. Creation of 4192 posts of lady RPF personnel has been announced in Railway Budget 2014-15. The proposal is at present under consideration of Ministry of Finance.
  6. An Integrated Security System consisting of electronic surveillance of vulnerable stations through Close Circuit Television Camera Network, access control, Anti-sabotage checks has been finalized to strengthen surveillance mechanism over 202 sensitive Railway stations.
  7. To empower the RPF to create a more effective security mechanism over Indian Railways, a proposal for amendment in the RPF Act has been moved by the Ministry of Railways with the approval of the Ministries of Law and Justice and Home Affairs.
  8. RPF holds regular coordination meetings with State Police at all levels to ensure proper registration and investigation of crime by Government Railway Police (GRP).
- (e): An All India Security Helpline '1800-111-322' has been operational at Railway Board from August, 2014 to enable all rail passengers including ladies in distress to seek security related assistance round the clock.